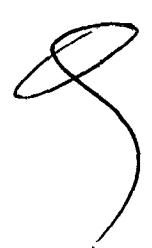


C. A. T. Bench, JAIPUR

Date of Order	OA No. 152/94	Orders
4.4.94	Mr. A.K. Bhargava,	<p>- Counsel for the applicant.</p> <p>The learned counsel for the applicant wants to file a fresh petition incorporating new grounds and wants to submit something about the provisions of law. He wants to withdraw this petition, with a liberty to file a fresh petition. The prayer is accepted.</p> <p>The O.A. is disposed of as withdrawn, with a liberty to file a fresh application.</p> <p> D.L. MEHTA Vice-Chairman</p> <p><u>Case sent to the app. in mid 21/01</u></p> <p><u>Date 11-4-94</u></p> <p></p>